

Government have taken a decision to develop it as a counter-magnet city under the National Capital Region. Bareilly is an important industrial town and is undergoing rapid development, but the telephone system in this city is utterly deplorable. There are more than ten thousand telephone subscribers and the exchange functioning there is obsolete and has a very few lines. The demand to install an electronic telephone exchange in Bareilly is being made for the last so many years, and assurances to install the same shortly have been given from time to time by the Department and the Government. Keeping in view the requirement and utility of an Electronic Exchange at Bareilly, I would urge the Hon. Minister of Communication to immediately announce the installation of an electronic telephone exchange at Bareilly during the current year and issue requisite instructions to the concerned Department in this regard.

(v) Need to construct an over-bridge at Hathras Railway Junction

DR. LAL BAHADUR RAWAL (Hathras) : Sir, Hathras is a business and industrial centre of Uttar Pradesh. The main Delhi-Agra Road which passes through this town is intersected by Lucknow-Bareilly-Jaipur metre

gauge line which results in traffic jam on the road for quite a long time. Similarly, a broad gauge line originating from Hathras intersects the Mathura-Bareilly main road resulting in heavy traffic jam. People and the vehicles have to wait for a long time at these level crossings. This is a national highway and there is a heavy traffic on the road. People have been demanding construction of an overbridge on the metre gauge line and one on the broad gauge line on Hathras junction road for a long time. But nothing has been done so far in this regard.

I urge upon the Hon. Minister of Railways to construct an overbridge there on this national highway.

(vi) Need to include proposed water reservoir at Kadvan in Bihar under Sone River Modernisation Programme during Eighth Five Year Plan

SHRI CHHEDI PASWAN (Sasaram) : Sir, about 23 lakh acres of land in six districts of central Bihar is irrigated through the century old Sone canal system and about one crore people depend on it for their livelihood. But this irrigation system is going to crumble in the absence of proper repair and maintenance. There

is a proposal to construct a reservoir on the main stream of Sone river at Kadvan in Palamu district of Bihar with a view to ensure adequate controlled water supply for Sone canals—450 megawatt of hydro-electricity will also be generated. I, therefore, request the Government to provide necessary funds for it by including it in the Eighth Five Year Plan and complete it on priority basis as a part of the Sone Canal Moderanisation Programme.

(vii) Need to take immediate steps to resume the Cargo Operation from Alapuzha Port, Kerala

[English]

SHRI T. J. ANJALOSE (Alleppy): Alapuzha port in the Western Coast is an ancient and important port which had handled the major part of imports and exports of the State of Kerala till the inception of the Cochin port. After a long stint of closure the port operation was resumed on 18-11-1988, but it was again closed from January, 1989.

The port has all the infrastructure to handle cargo operation and can be used as a major or intermediate port for the import and export of food-grains, fertilizers, etc.

If the coal transaction for Kayam Kulam thermal plant is handled through this port, that will be more economical. Restarting of the Port will give employment for more than 2000 workers.

I, therefore, urge the Government to take immediate steps to resume the cargo operation from Alapuzha port.

MR. CHAIRMAN: Will the Government reply to the matters raised under Rule 377?

SHRI SOMNATH CHATTERJEE (Bolpur): They never do that.

(Interruptions)

MR. CHAIRMAN: The Minister of Parliamentary Affairs could say that the matters raised under Rule 377 will be forwarded to the concerned Ministers.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Sir, the matters raised under Rule 377 will be forwarded to the concerned Ministers.

SHRI SOMNATH CHATTERJEE: They should introduce the good practice of replying to the matters raised under Rule 377. Probably, that practice of reply is there in Harvana.